

THE HIGH COURT OF MADHYA PRADESH

Writ Petition No.17550/2020

(Dr. Ajay Gautam Vs. State of M.P. and others)

Indore, Dated: 08/10/2021

Shri L.C. Patne, learned counsel for the petitioner.

Shri Aditya Garg, learned counsel for the respondents/State.

Heard on IA No. 1402/2021 which is an application for withdrawal of the writ petition.

On due consideration and the reasons assigned in the application, IA No.1402/2021 is allowed.

Accordingly the writ petition is **dismissed as withdrawn**.

C.c. as per rules.

(Subodh Abhyankar)
Judge

krjoshi